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CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

O.A. No. 2052 of 1996

New Delhi, dated this the 10th August, 1998

HON'BLE MR. S.R. ADIGE, VICE CHAIRMAN (A)

Mrs. Bimla Rani,
W/o Shri Kunj Bihari,
R/o No. 779, Sector VI,
R.K. Puram,
New Delhi.

..... APPLICANT
(None appeared even on the 2nd call)

Versus

Union of India through

1. The Secretary,
Ministry of Communication,
Sanchar Bhawan,
New Delhi.

2. General Manager (Long Distance),
M.T.N.L.,
Kidwai Bhawan, New Delhi.

3. Dy. General Manager (Building Maintenance)
M.T.N.L.
K.L. Bhawan, New Delhi.

4. Chief General Manager,
Dept. of Posts (Delhi Circle),
Ministry of Communication,
New Delhi.

..... RESPONDENTSS
(By Advocate: Shri V.K. Rao)

ORDER (Oral)

BY HON'BLE MR. S.R. ADIGE, VICE CHAIRMAN (A)

None appeared for applicant even on the second call. I note that none has been appearing on behalf of applicant for the last four consecutive dates. It appears that applicant is not interested in pursuing the O.A. It is dismissed for default and non-prosecution.

Adige
(S.R. ADIGE)

VICE CHAIRMAN (A)

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